



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/103/CAA/2017  
NAME OF THE TRANSFEROR : SARA ELGI ARTERIORS LTD,  
ELGI BUILDING PRODUCTS LTD  
NAME OF THE TRANSFERRE : SUPER SPINNING MILLS LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	Sathyaganesht	Counsel for Transferor Company	
2.	G. Sivachankaran	Counsel for petitioners.	

Mr. Ramakrishnan V. Varadharan - Senior Counsel for

**ORDER**

Counsel for Petitioner present and submitted the arguments. At this stage, report of the Official Liquidator has been received. Counsel for Petitioner is directed to make payment of fee of the Official Liquidator amounting to Rs.30,000/- for each of the Transferor Companies. Matter is reserved for Orders.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

sd/-  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)